

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 02/2014	TP 300/17	For hearing	397/398	Union Of India Vs Megacity(Banglore) developers and Builders Limited

SIGNATURE

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Matter is listed today for appearance of parties. No representation for both sides.
SFIO Representing Union of India is absent. No information whether notices
were served on the other Respondents. List it on 09/02/2018.


Member (T)


Member (J)